

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
MELSTAR INFORMATION TECHNOLOGIES LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	<i>Melstar Information Technologies Limited.</i>
2.	Date of incorporation of corporate debtor	12 th August, 1986
3.	Authority under which corporate debtor is incorporated / registered	RoC- Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L99999MH1986PLC040604
5.	Address of the registered office and principal office (if any) of corporate debtor	159, Industry House, 5 th Floor, Churchgate Reclamation, Mumbai 400 020 India
6.	Insolvency commencement date in respect of corporate debtor	01 st October, 2019
7.	Estimated date of closure of insolvency resolution process	29 th March, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<u>Name</u> : Mr.Neehal Mahamulal Pathan <u>Reg.No.</u> IBBI/IPA-001/IP-P/01561/2018-19/12406
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<u>Address</u> :Plot No.27, R.S.No.825, Sahjeevan Parisar, Near TPM Church, Behind Circuit House, Kolhapur 416 003 MH <u>email</u> -ca.neehal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<u>Address</u> :Plot No.27, R.S.No.825, Sahjeevan Parisar, Near TPM Church, Behind Circuit House, Kolhapur 416 003 MH <u>email</u> -ca.neehal@gmail.com
11.	Last date for submission of claims	14 th October, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Weblink: https://ibbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Melstar Information Technologies Limited** on 01st October, 2019.

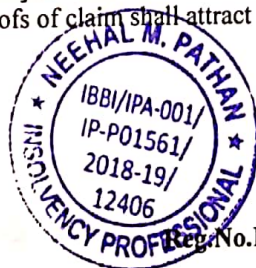
The creditors of *Melstar Information Technologies Limited* are hereby called upon to submit their claims with proof on or before 14th October, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. – NA-

Submission of false or misleading proofs of claim shall attract penalties.

Date : 03rd October, 2019
Place: Mumbai



Neehal Pathan
Neehal Mahamulal Pathan
Interim Resolution Professional
of Melstar Information Technologies Ltd.
Reg.No.IBBI/IPA-001/IP-P/01561/2018-19/12406